

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1799**  
**TO BE ANSWERED ON 20.12.2018**

**Water Scarcity in Rural Areas**

†1799. SHRI RAM CHARAN BOHRA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the State-wise total number of rural settlements in the country;
- (b) the number of rural settlements out of the same where clean drinking water is available;
- (c) whether the Government is aware that there is major scarcity of drinking water especially in villages;
- (d) if so, the details thereof;
- (e) whether recently there has been a heavy decline in the level of water bodies in rural areas; and
- (f) if so, the details thereof and the action taken in this regard?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The State-wise rural habitations (say settlements) in the country is at **Annexure-I**.
- (b) Under National Rural Drinking Water Programme (NRDWP), coverage of safe drinking water is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water) and Partially Covered habitations (i.e. getting less than 40 lpcd safe drinking water). The number of such rural habitations which are getting safe drinking water is at **Annexure-II**.
- (c) & (d) As per the information furnished by the Stateson Integrated Management Information System (IMIS) of the Ministry, 16.03% of total rural habitation is being provided less than 40 litres per capita per day drinking water and 3.58% of rural habitations do not have access to safe drinking water.
- (e) & (f) The decline in the level of water bodies happens due to low rainfall & lesser rainy days and excessive drawl of water by other sectors such as Agriculture, Industry & Commerce. The States can take up water conservation schemes through convergence of various Central Government and State Government Schemes available for the said purpose.

## Annexure-I

| Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 1799 due for reply on 20.12.2018 |                     |                         |
|--|---------------------|-------------------------|
| S.No.  | State               | Total No of Habitations |
| 1  | ANDAMAN and NICOBAR | 400                     |
| 2  | ANDHRA PRADESH      | 48,363                  |
| 3  | ARUNACHAL PRADESH   | 7,525                   |
| 4  | ASSAM               | 88,047                  |
| 5  | BIHAR               | 1,10,218                |
| 6  | CHATTISGARH         | 74,619                  |
| 7  | GOA                 | 347                     |
| 8  | GUJARAT             | 35,996                  |
| 9  | HARYANA             | 7,517                   |
| 10   | HIMACHAL PRADESH    | 53,269                  |
| 11   | JAMMU AND KASHMIR   | 15,778                  |
| 12   | JHARKHAND           | 1,19,832                |
| 13   | KARNATAKA           | 59,774                  |
| 14   | KERALA              | 21,520                  |
| 15   | MADHYA PRADESH      | 1,27,448                |
| 16   | MAHARASHTRA         | 99,533                  |
| 17   | MANIPUR             | 2,962                   |
| 18   | MEGHALAYA           | 9,980                   |
| 19   | MIZORAM             | 718                     |
| 20   | NAGALAND            | 1,450                   |
| 21   | ODISHA              | 1,57,013                |
| 22   | PUDUCHERRY          | 266                     |
| 23   | PUNJAB              | 15,038                  |
| 24   | RAJASTHAN           | 1,21,526                |
| 25   | SIKKIM              | 2,076                   |
| 26   | TAMIL NADU          | 1,00,014                |
| 27   | TELANGANA           | 24,359                  |
| 28   | TRIPURA             | 8,723                   |
| 29   | UTTAR PRADESH       | 2,60,018                |
| 30   | UTTARAKHAND         | 39,311                  |
| 31   | WEST BENGAL         | 1,05,669                |
|  | <b>Total</b>        | <b>17,19,309</b>        |

(source: format C-17)

| Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 1799 due for reply on 20.12.2018 |                     |                                 |                                     |
|--|---------------------|---------------------------------|-------------------------------------|
| S.No.  | State               | No of Fully Covered Habitations | No of Partially Covered Habitations |
| 1  | ANDAMAN and NICOBAR | 324                             | 76                                  |
| 2  | ANDHRA PRADESH      | 34,604                          | 13,392                              |
| 3  | ARUNACHAL PRADESH   | 3,210                           | 4,287                               |
| 4  | ASSAM               | 54,932                          | 23,262                              |
| 5  | BIHAR               | 70,618                          | 35,682                              |
| 6  | CHATTISGARH         | 72,966                          | 1,140                               |
| 7  | GOA                 | 345                             | 2                                   |
| 8  | GUJARAT             | 35,996                          | 0                                   |
| 9  | HARYANA             | 7,298                           | 116                                 |
| 10   | HIMACHAL PRADESH    | 43,094                          | 10,175                              |
| 11   | JAMMU AND KASHMIR   | 9,292                           | 6,474                               |
| 12   | JHARKHAND           | 1,19,022                        | 270                                 |
| 13   | KARNATAKA           | 23,452                          | 35,545                              |
| 14   | KERALA              | 6,052                           | 15,141                              |
| 15   | MADHYA PRADESH      | 1,27,298                        | 0                                   |
| 16   | MAHARASHTRA         | 89,427                          | 9,912                               |
| 17   | MANIPUR             | 2,133                           | 829                                 |
| 18   | MEGHALAYA           | 3,983                           | 5,990                               |
| 19   | MIZORAM             | 487                             | 231                                 |
| 20   | NAGALAND            | 735                             | 711                                 |
| 21   | ODISHA              | 1,54,386                        | 133                                 |
| 22   | PUDUCHERRY          | 153                             | 113                                 |
| 23   | PUNJAB              | 10,534                          | 1,358                               |
| 24   | RAJASTHAN           | 59,070                          | 43,975                              |
| 25   | SIKKIM              | 830                             | 1,246                               |
| 26   | TAMIL NADU          | 96,037                          | 3,976                               |
| 27   | TELANGANA           | 15,144                          | 8,865                               |
| 28   | TRIPURA             | 4,935                           | 1,361                               |
| 29   | UTTAR PRADESH       | 2,56,468                        | 2,176                               |
| 30   | UTTARAKHAND         | 22,781                          | 16,515                              |
| 31   | WEST BENGAL         | 56,574                          | 32,570                              |
|  | <b>Total</b>        | <b>13,82,180</b>                | <b>2,75,523</b>                     |

(source: format C-17)